

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 253 of 2014 with
Company Appeal No. 18/58,59/CLB/MB/2014**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**


Name of the Company: Nirbhai Singh B Batth USA

V/s.

Ghandidham Developers Pvt. Ltd. & Ors.

Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

- | | | | |
|----|---------------------|------------|--|
| 1. | KUNJAL DALAL P.C.S. | Petitioner | IC & Ors. |
| 2. | P. Venugopal | Respondent |  |

ORDER

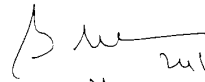
At issue of Btk Ours.

Lim to make on 21-10-16

At time heard.

Btk Ours have no issue as

future actions.


24/8/16
Member C.J.

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.A. No. 254 of 2014 with
Company Appeal No. 19/58,59/CLB/MB/2014**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

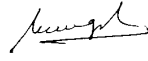
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Name of the Company: D Laxminarayan Dora

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Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS.	Petitioner	(K.D.)
2.	P. Venugopal		Respondent	

ORDER

At Ahmedabad on 21-10-16
In the matter of
As per the order passed on 21-10-16
by the Bench consisting of
Mr. B. Raveendra Babu
Member (T)